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CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

OA No.1676/1996

New Delhi, this 26th day of August, 1996

Hon'ble Smt. Lakshmi Swaminathan, Member(J)
Hon'ble Shri R.K. Ahooja, Member(A)

Smt. Chandar Prabha
C-605, Curzon Road Apartments
New Delhi-110 001

.. Applicant

vs.

Union of India, through

1. Secretary
UPSC, New Delhi

2. Secretary
M/Welfare, New Delhi

.. Respondents

ORDER(oral)

Smt. Lakshmi Swaminathan, Member(J)

None for the applicant even on second call.

None had appeared on the last date of hearing also.

In the above circumstances, this application is
dismissed in default and for non-prosecution.

R.K. Ahooja
(R.K. Ahooja)

Member(A)

Lakshmi Swaminathan
(Mrs. Lakshmi Swaminathan)
Member(J)

/gtv/